

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 245/(MAH)/2017

CORAM:


Present: SHRI M.K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.07.2017

NAME OF THE PARTIES: Span Interiors
V/s.
Pancard Clubs Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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	Akshay Petkar	Adv. Petitioner	
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ORDER

T.C.P. No. 245/I&BP/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner/Creditor is present.
2. Seeking time for due compliance. Granted. Adjourned to **22.08.2017**.

Dated: 21.07.2017

Sd/-
M.K. Shrawat
Member (Judicial)